

**ORAL ANSWERS TO STARRED QUESTIONS AND
SUPPLEMENTARY QUESTIONS AND ANSWERS
THEREON**

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**STARRED QUESTION NO. 61.
TO BE ANSWERED ON FRIDAY, THE 3RD DECEMBER, 2021.**

HYDERABAD BENGALURU INDUSTRIAL CORRIDOR

61. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Government has taken any initiative to speed up the work relating to Hyderabad Bengaluru Industrial Corridor (HBIC);
- (b) if so, the details thereof;
- (c) whether Government has allotted any fund for this project with an aim to speed up and complete the project at the earliest;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER
THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO (a) TO (e) OF RAJYA
SABHA STARRED QUESTION NO. 61 FOR ANSWER ON
3RD DECEMBER, 2021**

(a) to (e): Government of India has approved inclusion of Hyderabad-Bengaluru Industrial Corridor (HBIC) under Industrial Corridor Programme in response to a request from Government of Andhra Pradesh.

Government of India has also approved development of Orvakal node under Hyderabad-Bengaluru Industrial Corridor. Consultant has been appointed for Project Development activity including preparation of detailed master plan & preliminary engineering of Orvakal node. Market demand assessment, Site survey, preparation of base map, technical assessment & land suitability and preparation of preliminary master plan have been completed.

The fund requirement is ascertained on the basis of Project development activity. At present, since the pre-requisite steps have still not been completed, funds are yet to be earmarked for this project.

भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग संवर्धन और आंतरिक व्यापार विभाग
राज्य सभा

तारांकित प्रश्न संख्या: 61

हैदराबाद-बेंगलुरु औद्योगिक गलियारा

*61. श्री कनकमेदला रवींद्र कुमार:

क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने हैदराबाद-बेंगलुरु औद्योगिक गलियारा (एचबीआईसी) से संबंधित कार्य में गति लाने के लिए कोई पहल की है;
- (ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (ग) क्या सरकार ने परियोजना के कार्य में तेजी लाने और इसे अतिशीघ्र पूरा करने के उद्देश्य से इस परियोजना के लिए कोई निधि आवंटित की है;
- (घ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और
- (ङ) यदि नहीं, तो इसके क्या कारण हैं?

उत्तर
वाणिज्य और उद्योग मंत्री
(श्री पीयूष गोयल)

(क) से (ङ) : विवरण सदन के पटल पर रख दिया गया है।

दिनांक 03.12.2021 को उत्तर दिए जाने के लिए नियत राज्य सभा तारांकित प्रश्न संख्या 61 के भाग (क) से (ङ) के उत्तर में उल्लिखित विवरण

(क) से (ड) : भारत सरकार ने आंध्र प्रदेश सरकार के अनुरोध पर हैदराबाद-बेंगलुरु औद्योगिक कॉरीडोर (एचबीआईसी) को औद्योगिक कॉरीडोर कार्यक्रम में शामिल करने को अनुमोदित किया है।

इसके अलावा, भारत सरकार ने हैदराबाद-बेंगलुरु औद्योगिक कॉरीडोर के तहत ओरवाकल नोड के विकास को भी अनुमोदित किया है। ओरवाकल नोड के लिए विस्तृत मास्टर प्लान तैयार करने और प्रारंभिक इंजीनियरिंग सहित परियोजना विकास क्रियाकलापों के लिए परामर्शदाता की नियुक्ति की जा चुकी है। बाजार मांग मूल्यांकन, स्थल सर्वेक्षण, आधार मानचित्र तैयार करने, तकनीकी मूल्यांकन और भूमि उपलब्धता तथा प्रारंभिक मास्टर प्लान तैयार करने का कार्य पूरा हो चुका है।

परियोजना विकास क्रियाकलापों के आधार पर निधि की आवश्यकता का निर्धारण किया जाता है। वर्तमान में, चूंकि पूर्व-अपेक्षित कार्य अभी तक पूरे नहीं किए गए हैं, इसलिए इस परियोजना के लिए निधि का निर्धारण किया जाना अभी बाकी है।

SHRI KANAKAMEDALA RAVINDRA KUMAR: Sir, the answer given by the hon. Minister is very vague and does not specify any time-bound programme as to when it will be started and completed. As far as the assurance given by the then hon. Prime Minister on 22nd February, 2014, Special Category Status would have to be accorded to the State of Andhra Pradesh but that has not been given. The industrial corridors are considered as indicators of economic growth. Till now, the Government has taken such a long time to identify the node. My question is: If in identifying the node itself the Government is taking such a long time, then how and when it will commence the project so as to reap the benefits of this project in a short time? Is there any time-bound programme devised? The objective of development of industrial corridors is to expand the industrial output, increase the employment opportunities.

SHRI SOM PARKASH: Sir, so far as this plan is concerned, a consultant has been appointed for a detailed master plan; and then the steps will be taken to release the funds. After that, the notification of the master plan will be done by the State Government. The environmental clearance and other regulatory clearances are then sought. After that, execution of concessionaire agreement is done. Then, a special purpose vehicle is done. After that, preliminary works, cost estimates are prepared. After that, recommendation of the national industrial corridor approval is sought. After the approval of the Cabinet Committee, when the land is transferred to the special purpose vehicle, then the funds would be released. ...(*Interruptions*)...

SHRI BIKASH RANJAN BHATTACHARYYA: Sir, we are unable to hear or understand what the Minister is speaking.

MR. DEPUTY CHAIRMAN: Please be brief in your answers, Mr. Minister.

SHRI KANAKAMEDALA RAVINDRA KUMAR: Sir, till now, how many jobs have been offered to the residents of the State of Andhra Pradesh? In future, how many jobs will be created and in which manner the self-employment will be created? Is there any roadmap for that purpose?

SHRI SOM PARKASH: Sir, so far as the question is concerned, the project is being prepared and after that only the other steps will be taken. After the project is implemented, only then we will see how much employment is created and given to the people.

SHRI BIKASH RANJAN BHATTACHARYYA: Sir, we are unable to understand...(*Interruptions*)...

SHRI NEERAJ DANGI: Sir, with your permission, I would like to know from the hon. Minister as to what the extent of land acquired in order to construct the corridor is and whether the Minister is aware of the protests by the farmers over the land acquired.

SHRI SOM PARKASH: Sir, the State Government has indicated that 9,800 acres have been earmarked for this. The consultant has to prepare a master plan for that.

SHRI MAHESH PODDAR: Sir, Hyderabad is also called Cyberabad while Bengaluru is called the Silicon Valley of India. This Hyderabad-Bengaluru Industrial Corridor will be a game-changer for many industries.

Sir, I would like to ask and suggest if there is a plan to have a few dedicated product-specific parks, with infrastructure for housing etc., for electronic products, electronic shops, food processing and IT services, etc.

MR. DEPUTY CHAIRMAN: Maheshji, please put your question and not your suggestion.

SHRI SOM PARKASH: It is only after trade planning by the consultants, can we decide what projects will be brought there.

SHRI V. VIJAYASAI REDDY: Sir, under the National Industrial Corridor Programme, the Government of India has approved the development of Vizag-Chennai corridor. I would like to know from the hon. Minister what the progress of the project is and how many projects have come up so far since 2014.

SHRI SOM PARKASH: Sir, it is not part of this question. If he wants the answer to this question, we can provide it to him separately.

SHRI JAIRAM RAMESH: Sir, it is a pertinent question.

SHRI V. VIJAYASAI REDDY: If the hon. Minister does not have the answer, let him say that he does not have the answer.

MR. DEPUTY CHAIRMAN: Vijayasai Reddyji, the question is of Hyderabad-Bangaluru Industrial Corridor. If the Minister wants to reply, I have no objection.

SHRI JAIRAM RAMESH: Sir, the senior Minister is sitting here. He can, at least, reply.

SHRI V. VIJAYASAI REDDY: If he does not have the answer, let him give it in writing.

MR. DEPUTY CHAIRMAN: He will send you the information.

MR. DEPUTY CHAIRMAN: Q. No. 62.